

rency of U.S. dollars 319. Investigations are in progress.

Cases pending against Officials of Public Sector Enterprises

2777. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of FINANCE be pleased to state:

(a) the details of cases pending in the CBI/Vigilance office at Calcutta against the officials of the public sector enterprises; and

(b) the action proposed by the Government for expeditious disposal in each case?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). According to information available there are twentyeight cases pending in the Calcutta Branch of the CBI. Out of these, in sixteen cases investigation is in progress. In nine cases investigation is almost complete and in two cases investigation is complete but sanction for prosecution is awaited. As soon as sanction is received, charge-sheets will be filed in the court. In one case, the investigation is complete but the chargesheet cannot be put-up in court in view of an injunction by the Calcutta High Court

Every effort is being made to dispose of these cases at the earliest. The supervisory officers are keeping constant watch on the progress and delays caused due to references to experts, and collection of relevant documents and data from various sources are being minimised.

World Bank Aid for Oil Industry

2778. SHRI P. RAJAGOPAL NAIDU: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank had decided to increase aid for oil industry in developing nations; and

(b) if so, whether it has decided to give aid to our country for this purpose?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

(b) The World Bank has extended a loan of dollars 150 million in June, 1977 for the development of the Bombay High Offshore field, for oil and gas exploration.

Provisions in FERA regarding control in Foreign Investments by Multi-national Corporations

2779. SHRI P. K. KODIYAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the provision in the existing FERA are not capable of controlling foreign investments in India by multi-national Corporations;

(b) if so, the details;

(c) whether Government has a proposal under consideration to make any amendments to the FERA to enable it to control the foreign investment; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Export of Coir Products

2780 SHRI DHARMA VIR VASISHT: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether export of coir products were improving after a setback due to its substitution by the synthetic fibre;

(b) if so, whether oil crisis was one of the causes of such come back; and